

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 15.09.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1. M.A.86/2020 and connected matters 2. R.A. 57/2015 3. R.A. 113/2015 4. R.A. 95/2020 5. M.A. 52/2020 6. M.A. 53/2020 7. M.A. 54/2020 8. R.A. 178/2015 9. R.A.181/2015</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1. S.C.26/2019 2. S.C.182/2019 3. S.C.205/2018 4. S.C.220/2019 5. S.C.243/2019 6. S.C.351/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1.R.A.83/2015 2. R.A.166/2015 3. M.A. 118/2020 4. R.A. 128/2020 5. M.A. 115/2020</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>1. CrI.Misc.1051/2020 2. CrI.Misc.1055/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3. S.C. 76/2018 4. S.C. 226/2018 5. S.C. 205/2015</p> <p style="text-align: center;"><u>313 STATEMENT</u></p> <p>6. S.C. 67/2019</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>7. CrI.Misc.1088/2020 8. CrI.Misc.1102/2020 9. CrI.Misc.1105/2020 10. CrI.Misc.1110/2020</p>


 14/9/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 15.09.2020 are posted to 08.10.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 15.09.2020**

<u>MORNING SESSION</u>
1. SC 46/2015 2. R.A.15/2018 3. AA.18/2018 4. RA.19/2005 5. RA 32/2020 6. M.A.4/2015 7. R.A.29/2015 8. R.A.48/2020 9. Spl.c.121/15 10. Crl.Misc.1083/2020 11. Crl.Misc.1068/2020
<u>AFTERNOON SESSION</u>
1. R.A.75/2016 2. M.A.73/2017 3. R.A.69/2018 4. Ref.13/2019 5. Crl.A.25/2018 6. Crl.A.35/2018 7. Crl.A.71/2019 8. Crl.Misc.1103/2020


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.**

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 15.09.2020

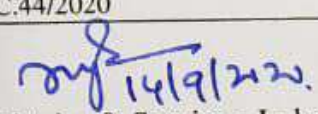
Sl No.	Case No.	Stage
Morning Session		
1	Crl Misc 1066/2020	Objection
2	Crl Misc 1082/2020	Objection
3	Crl Misc 1084/2020	Objection
4	Crl Misc 1086/2020	Objection
5	Crl Misc 1108/2020	Objection
6	Spl. Case 228/2020	Objection
7	Spl. Case 174/2020	Objection
8	Spl. Case 40/2013	Hearing
9	Spl. Case 47/2014	Hearing
10	Spl. Case 148/2014	Hearing
11	Spl. Case 110/2015	Hearing
12	Spl. Case 201/2015	Hearing
13	Spl. Case 136/2016	Hearing
14	Spl. Case 92/2017	Hearing
15	Crl Misc 723/2020	Hearing
16	Crl Misc 1079/2020	Hearing
17	Spl. Case 208/2020	FDT
18	Spl. Case 129/2020	HBC
19	Spl. Case 183/2020	HBC
20	Spl. Case 209/2020	HBC

Afternoon Session		
21	Spl. Case 217/2020	HBC
22	Spl. Case 229/2020	HBC
23	Spl. Case 222/2016	Charge
24	Spl. Case 89/2008	Argument
25	Spl. Case 50/2009	Argument
26	Spl. Case 195/2014	Evidence
27	Spl. Case 221/2016	Evidence
28	Spl. Case 114/2017	Evidence
29	Spl. Case 561/2018	Evidence
30	Spl. Case 188/2019	Evidence
31	Spl. Case 311/2019	Evidence
32	Spl. Case 314/2019	Evidence
33	Spl. Case 348/2019	Evidence
34	Spl. Case 149/2013	Judgement
35	Crl Misc 1031/2020	Order
36	Crl Misc 1043/2020	Order
37	Crl Misc 1046/2020	Order
38	Crl Misc 1047/2020	Order
39	Crl Misc 1087/2020	Order
40	Spl. Case 289/2020	Order

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 15-09-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR APPEARANCE OF PARTY</u> 1. M.C.65/2020</p> <p><u>FOR ARGUMENTS</u> 2. M.C.29/2020 3. M.C.90/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.76/2013 2. SC.10/2017</p> <p><u>FOR ARGUMENTS</u> 3. CRL.MISC.1032/2020 4. CRL.MISC.1058/2020 5. SC.145/2019</p> <p><u>FOR AWAIT TCR</u> 6. CRL.A.87/2019 7. CRL.A.93/2019 8. CRL.A.97/2019</p> <p><u>FOR OBJECTIONS</u> 9. SC.227/2018 10. SC.279/2018 11. CRL.MISC.1091/2020</p> <p><u>FOR OFFICE OBJECTIONS</u> 12. CRL.MISC.1107/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR NOTICE</u> 4. R.A.228/2020</p> <p><u>FOR AWAIT REPORT</u> 5. M.C.105/2020</p>	<p><u>FOR AWAIT REPORT</u> 13. SC.91/2019</p> <p><u>FOR FDT</u> 14. SC.240/2019 15. SC.251/2019 16. SC.253/2019 17. SC.169/2019 18. SC.185/2019 19. SC.213/2019</p> <p><u>PRODUCTION OF ACCUSED</u> 20. SC.93/2020</p> <p><u>NOTICE TO RESPONDENT</u> 21. CRL.MISC.NO.623/2020</p> <p><u>FOR SUMMONS</u> 22. SC.40/2020 23. SC.44/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 15/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) M.A. 68/20092) M.A. 46/20103) M.A. 18/20124) M.V.C. 471/20145) R.A. 14/20166) R.A. 124/20167) R.A. 125/20168) M.A. 3/20179) R.A. 85/201710) M.A. 41/2017 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 4/19972) SC 243/20143) SC 245/20144) SC 30/2015 <p><u>Await Report:</u></p> <ol style="list-style-type: none">1) M.C. 232/2020	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 47/20122) CrI.A. 70/20193) M.C. 264/2020 <p><u>Order:</u></p> <ol style="list-style-type: none">1) M.V.C. 265/2015 <p><u>Judgment:</u></p> <ol style="list-style-type: none">1) SC 82/11 C/W 349/2011 <p><u>HBC:</u></p> <ol style="list-style-type: none">1) SC 306/20192) SC 36/2020 <p><u>FDT:</u></p> <ol style="list-style-type: none">1) SC 143/20142) SC 88/2020 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) A.A. 5/20202) CrI.Misc. 1073/2020 <p><u>Objections:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1100/20202) CrI.Misc. 1104/2020 <p><u>Orders:</u></p> <ol style="list-style-type: none">1) SC 111/2020


15/9/2020

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CrI.Misc. 1112/2020 (NOTICE)		TRINADH REDDY ALIAS KARTHIK Vs WHITEFIELD POLICE STATION	M. SUNIL SASTRY
2	SC 26/2018 (Evidnce)		BYADARAHALLI POLICE STATION Vs RAVISH N.R. @ RAVI	
SS TO WITNESSES				
3	SC 165/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs MANJUNATHA	
4	SC 172/2018 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. GOMATHI	
5	CRL.A 45/2017 (ARGUMENTS.) IA/1/2017		V. PAPA RAO Vs V. LATHA	K.V. KESHAVA
6	SC 54/2016 (ORDER)		SOLADEVANAHALLI POLICE STATION Vs A2. SHIVARUDRASWAMY	
7	SC 97/2017 (JUDGEMENT)		WHITEFIELD POLICE STATION Vs A1.K.S.M.MADHU	
8	SC 2/2019 (JUDGEMENT)		THALAGHATTAPURA POLICE STATION Vs A1. MANIKANTAN	A
9	SC 316/2018 (HBC)		MADANAYAKANAHALLI POLICE STATION Vs A4. CHANDRASHEKAR ALIAS KEERTHI	A
10	SC 300/2019 (HBC)		BYADARAHALLI POLICE STATION Vs A1. SATHYARAJ M. D.	A
11	SC 14/2020 (HBC)		KUMBALAGODU POLICE STATION Vs A1. AVINASH	A

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 69/2020 (HBC)		MADANAYAKANAHALLI POLICE STATION Vs A1. CHARAN RAO B.	A
13	SC 185/2014 (NBW TO ACCUSED)		MADANAYAKANAHALLI POLICE STATION Vs A1. HANUMANTHARAJU	
14	SC 150/2018 (NBW TO ACCUSED)		SOLADEVANAHALLI POLICE STATION Vs A1. SRIDHAR	
15	SC 198/2018 (NBW TO ACCUSED)		HOSAKOTE POLICE STATION Vs A1. PRATHAP R.	A
16	SC 307/2018 (NBW TO ACCUSED)		ELECTRONIC CITY POLICE STATION Vs A5. SAVAN ALIAS BABLU	A
17	SC 319/2018 (NBW TO ACCUSED)		AVALAHALLI POLICE STATION Vs A2. ASHOK	A
18	SC 92/2019 (Objection)		HOSAKOTE POLICE STATION Vs A1. EDISON ANISH	A
19	CrI.Misc. 1076/2020 (Objection)		SHABARI GIRISH Vs THALAGHATTAPURA POLICE STATION	T. SATEESHA
20	CrI.Misc. 1106/2020 (Objection)		RAVI KUMAR Vs MADANAYAKANAHALLI POLICE STATION	DEENA BANDU RAI

Cases listed below are adjourned due to Covid 19

21	CrI.Misc. 1058/2014 (Notice to Surety)	30-11-2020	TAVAREKERE POLICE STATION Vs P. LINGAPPA	
22	CrI.Misc. 1060/2014 (Notice to Surety)	30-11-2020	TAVAREKERE POLICE STATION Vs Y.M. NARASIMHAMURTHY	

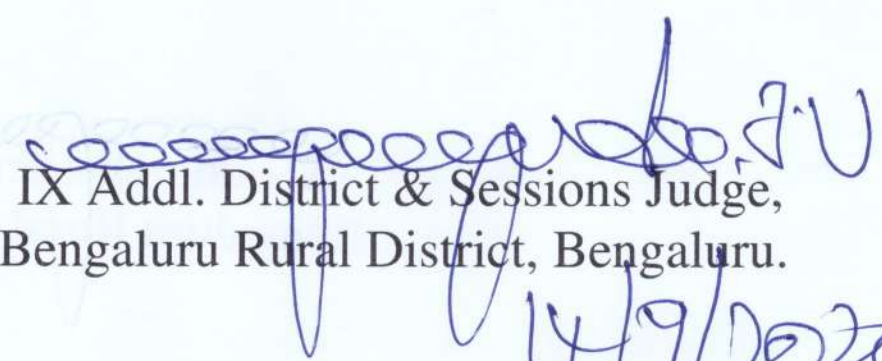
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	R.A. 27/2017 (Evidnce) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA Vs MAQBOOL AHMED	SYED KHAMARUDDIN
2	R.A. 28/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA Vs MAQBOOL AHMED	KNS LEGAL
ARGUMENTS BY ADV. PLFFS.				
3	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMIAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
4	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMIAIAH	P.M. SIDDAMALLAPPA

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 15-09-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	FDP	2/2011
2	P & SC	31/2020
3	P & SC	34/2020
4	G & WC	30/2018
5	P & SC	44/2019
6	Misc	16/2016
7	RA	72/2016
8	RA	26/2017
9	RA	55/2017
10	RA	107/2019
11	RA	154/2016
12	RA	140/2015
13	P & SC	35/2020
14	P & SC	36/2020
15	P & SC	41/2019


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

14/9/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 15-09-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	P & SC	13/2020
2	G & WC	37/2018
3	P & SC	7/2020
4	SC	344/2019
5	SC	354/2019
6	SPL. C	28/2013
7	CRL. A	61/2018
8	CRL. A	117/2018
9	CRL. A	143/2018
10	CRL. R.P	129/2018
11	SPL. C	55/2013
12	SC	159/2018
13	SC	186/2017
14	SPL C	32/2013
15	CRL A	38/2016

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

14/9/2020